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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL 8 BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/2/2016
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	G. Meera A.K. Mylsamy } for A.K. Mylsamy & Associates LLP	Counsel for petitioners	
2	Srenik S. Jain	Counsel for R3 to 7	

ORDER

Shri A K Mysamy, counsel for petitioners present Shri Srenik S Jain, counsel for R3 to R7 present and sought time for submitting final arguments. Time extended at request. Put up on 17.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)